

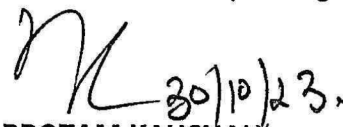
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 73975-74175/F.1(3)/Gaz/2023, Dated 03.10.2023, the following Committee is hereby re-constituted with immediate effect :-

Centralized Committee for Library.	Sh. Umed Singh, District Judge, Comm.Court (Central)	Chairperson
	Officer Incharge, Library, (Tis Hazari Courts)	Member
	Officer Incharge, Library, (Karkardooma Courts)	Member
	Officer Incharge, Library, (Dwarka Courts)	Member
	Officer Incharge, Library (Saket Courts)	Member
	Officer Incharge, Library, (Rohini Courts)	Member
	Officer Incharge, Library, (Patiala House Courts)	Member
	Officer Incharge, Library (Rouse Avenue Courts)	Member
	Deputy Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts, Govt. of NCT of Delhi)	Ex-Officio Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NARROTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi


Dated 30 OCT 2023

No. 84482-512 F.1(3)/Gaz/2023

Subject:-Re-constitution of Committee.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Admin. Branch (I,II&III), Care taking Branch, Purchase Cell, Library, General Branch (Central) Tis Hazari Courts, Delhi.
5. The DCA (Admin), Principal Accounts Officer, GNCT of Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)

Delhi